

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT & HIGHWAYS
LOK SABHA
UNSTARRED QUESTION NO. 4535
ANSWERED ON 22nd March, 2018

ROAD ACCIDENTS

4535. SHRI RAM CHARITRA NISHAD: SHRI K.R.P. PRABAKARAN:
SHRI SANJAY HARIBHAU JADHAV: SHRI TAMRADHWAJ SAHU:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether incidents of the road accidents are on the rise due to non-adherence of the traffic rules by the road users including drivers and if so, the details thereof indicating the number of fatalities in road accidents during each of the last three years and the current year, State/UT-wise;

(b) whether the Government proposes to introduce any insurance cover/ compensation to next of kin of accident victims, if so, the details thereof;

(c) whether the Government proposes to provide free/cashless treatment to the victims injured of road accidents, if so, the details thereof; and

(d) whether the Government proposes to make certain mandatory safety procedures during driving of the vehicles and if so, the details thereof ?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI MANSUKH L. MANDAVIYA)

(a) As per the report "Road Accidents in India 2016" prepared based on data furnished by the Police Departments of States and UTs, drivers' fault is single most important factor responsible for road accidents (84%), killings (80.3%) and injuries (83.9%) on all roads in the country during 2016. The total number of road accidents, persons killed and injured in road accidents for the last three years are given below:

Years	Total Number of Road Accidents	Total Number of Persons killed
2014	4,89,400	1,39,671
2015	5,01,423	1,46,133
2016	4,80,652	1,50,785

The data for the year 2017 and 2018 is not yet published. State-wise details of the total number of road accidents and persons killed in road accidents for the last three years are given at Annexure I and II respectively.

(b) The Motor Vehicles Act 1988 contains the provision of compensation. As per Section 165(1) of Motor Vehicles Act, 1988, a State Government may, by notification in the official Gazette, constitute one or more Motor Accidents Claims Tribunals for such area as may be specified in the notification for the purpose of adjudicating upon claims for compensation in respect of accidents involving the death of, or bodily injury to, persons arising out of the use of motor vehicles, or damages to any property of the third party so arising, or both. Sub-section (2) of Section 165 empowers the State Government to appoint such number of members as the State Government may think fit to appoint. Sub-section (3) of Section 165 empowers State Government to regulate distribution of business if there are two or more Claims Tribunals for an area. Thus, the matter regarding disposal of cases by Motor Accident Claims Tribunals comes under the jurisdiction of State Governments.

(c) Ministry of Road Transport & Highways has inserted a provision in Motor Vehicle (Amendment) Bill, 2017 which inter-alia envisages the creation of a Motor Vehicle Accident Fund and implementation of Cashless Treatment Scheme during Golden Hour.

(d) The Ministry of Road Transport & Highways has issued notification G.S.R. 1483 (E) dated 07.12.2017 vide which Motor vehicles of category M1, manufactured on and after the 1st day of July, 2019, are to comply with additional safety features like seat belt reminder, manual over-ride, speed alert system, vehicle reverse gear sensor etc. and its requirements as stipulated in Automotive Industry Standard (AIS) 145- 2017 as amended from time to time.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA STARRED QUESTION NO. 4535 ANSWERED ON 22/03/2018 ASKED BY SHRI RAM CHARITRA NISHAD: SHRI K.R.P. PRABAKARAN: SHRI SANJAY HARIBHAU JADHAV: SHRI TAMRADHWAJ SAHU:

Total Number of Road Accidents in India: 2014 to 2016

Sl. No.	States/UTs	State/UT-Wise Total Number of Road Accidents during		
		2014	2015	2016
1	2	3	4	5
1	Andhra Pradesh	24440	24258	24888
2	Arunachal Pradesh	205	284	249
3	Assam	7144	6959	7435
4	Bihar	9556	9555	8222
5	Chhattisgarh	13821	14446	13580
6	Goa	4229	4338	4304
7	Gujarat	23712	23183	21859
8	Haryana	10676	11174	11234
9	Himachal Pradesh	3058	3010	3168
10	Jammu & Kashmir	5861	5836	5501
11	Jharkhand	5201	5162	4932
12	Karnataka	43713	44011	44403
13	Kerala	36282	39014	39420
14	Madhya Pradesh	53472	54947	53972
15	Maharashtra	61627	63805	39878
16	Manipur	743	671	538
17	Meghalaya	542	606	620
18	Mizoram	132	70	83
19	Nagaland	305	54	75
20	Odisha	9648	10542	10532
21	Punjab	6391	6702	6952
22	Rajasthan	24628	24072	23066
23	Sikkim	203	219	210
24	Tamil Nadu	67250	69059	71431
25	Telangana	20078	21252	22811
26	Tripura	716	647	557
27	Uttarakhand	1410	1523	1591
28	Uttar Pradesh	31034	32385	35612
29	West Bengal	12875	13208	13580
30	Andaman & Nicobar Islands	218	258	238
31	Chandigarh	369	416	428
32	Dadra & Nagar Haveli	87	69	70
33	Daman & Diu	39	70	71
34	Delhi	8623	8085	7375
35	Lakshadweep	1	3	1
36	Puducherry	1111	1530	1766
	Total	489400	501423	480652

ANNEXURE -II

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA STARRED QUESTION NO. 4535 ANSWERED ON 22/03/2018 ASKED BY SHRI RAM CHARITRA NISHAD: SHRI K.R.P. PRABAKARAN: SHRI SANJAY HARIBHAU JADHAV: SHRI TAMRADHWAJ SAHU:

Total Number of Persons Killed in Road Accidents in India: 2014 to 2016

Sl. No.	States/UTs	State/UT-Wise Total Number of Persons Killed in Road Accidents during		
		2014	2015	2016
1	2	3	4	5
1	Andhra Pradesh	7908	8297	8541
2	Arunachal Pradesh	119	127	149
3	Assam	2522	2397	2572
4	Bihar	4913	5421	4901
5	Chhattisgarh	4022	4082	3908
6	Goa	290	311	336
7	Gujarat	7955	8119	8136
8	Haryana	4483	4879	5024
9	Himachal Pradesh	1199	1096	1271
10	Jammu & Kashmir	992	917	958
11	Jharkhand	2628	2893	3027
12	Karnataka	10452	10856	11133
13	Kerala	4049	4196	4287
14	Madhya Pradesh	8569	9314	9646
15	Maharashtra	12803	13212	12935
16	Manipur	168	139	81
17	Meghalaya	141	183	150
18	Mizoram	103	72	70
19	Nagaland	81	30	46
20	Odisha	3931	4303	4463
21	Punjab	4621	4893	5077
22	Rajasthan	10289	10510	10465
23	Sikkim	59	70	85
24	Tamil Nadu	15190	15642	17218
25	Telangana	6906	7110	7219
26	Tripura	188	158	173
27	Uttarakhand	878	913	962
28	Uttar Pradesh	16287	17666	19320
29	West Bengal	5875	6234	6544
30	Andaman & Nicobar Islands	23	23	17
31	Chandigarh	131	129	151
32	Dadra & Nagar Haveli	59	42	46
33	Daman & Diu	15	42	38
34	Delhi	1671	1622	1591
35	Lakshadweep	0	0	1
36	Puducherry	151	235	244
	Total	139671	146133	150785
